

while STC will continue to export sugar as heretofore, sugar factories may also be permitted to export sugar directly without subsidy.

Government hope that these measures together with others that may be announced soon will help to provide adequate return to sugarcane growers and also to the gur, khandwari and sugar producers.

14.17 hrs.

COMMITTEE OF PRIVILEGES.

EXTENSION OF TIME FOR PRESENTATION OF REPORT re. SPECIAL CORRESPONDENT TIMES OF INDIA

SHRI SAMAR GUHA (Contai) : I beg to move:

“That this House do extend till the end of March, 1979, the time for Presentation of the Report of the Committee of Privileges on the question of privilege against the special Correspondent, *Times of India*, New Delhi, regarding alleged misreporting of certain proceedings of Lok Sabha dated the 19th July, 1978, in the *Times of India* dated the 20th July 1978.”

SHRI JYOTIRMOY BOSU (Diamond Harbour): In this connection I want to make a submission with your permission. I had referred to my privilege motions when you occupied the Chair and Mr. Speaker in his wisdom made a quick exit.

I have given a privilege motion against Mr. Stephen for certain very derogatory utterances on the 9th December, that a Central Government Minister had organised the underworld in Bihar to assassinate Mrs. Gandhi.

MR. CHAIRMAN: There is a motion which has been moved.

SHRI JYOTIRMOY BOSU. In the Maruti Enquiry Committee Report it has been clearly established that the former Secretary-General of the Lok Sabha, Shri S. L. Shakhder...

SHRI C. M. STEPHEN (Idukki: Are you allowing all this?

MR. CHAIRMAN: Where are you so impatient?

SHRI JYOTIRMOY BOSU: ...Shielded them and distorted questions. We cannot be silent spectator.

MR. CHAIRMAN: You are a very senior Member and you know when this point can be raised.

(Interruptions)**

MR. CHAIRMAN: Everything will be off the record. After all, there is a procedure, a specific procedure to be followed. If something wrong has been said, there is a way of raising it. This is not the way. The question is:

“That this House do extend till the end of March, 1979, the time for presentation of the Report of the Committee of privileges on the question of privilege against the Special Correspondent, *Times of India*, New Delhi, regarding alleged misreporting of certain proceedings of Lok Sabha dated the 19th July, 1978, in the *Times of India*, dated the 20th July, 1978.”

The motion was adopted

14.19 hrs.

BUSINESS ADVISORY COMMITTEE

TWENTY-EIGHT REPORT

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to move:

**Not recorded.